

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(FORTY-FOURTH REPORT)

(Presented on 23-11-1987)

The Business Advisory Committee held a sitting on Monday, the 23rd November, 1987.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The Railways Claims Tribunal Bill, 1987.
(<i>Consideration and passing</i>) | 2 hours |
| (2) The Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Amendment Bill, 1987.
(<i>Consideration and passing</i>) | 1 hour |
| (3) The Equal Remuneration (Amendment) Bill, 1987, as passed by Rajya Sabha.
(<i>Consideration and passing</i>) | 2 hours |

3. The Committee also recommend that discussion under Rule 193 regarding rise in prices of essential commodities may be held on Thursday, the 26th November, 1987.

NEW DELHI;

November 23, 1987
Agrahayana 2, 1909 (Saka)

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee